

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:5205
ANSWERED ON:24.04.2015
DATA COLLECTION UNDER UID PROJECT
Karandlaje Km. Shobha

Will the Minister of PLANNING be pleased to state:

- (a) whether there is any overlap in the data collected for the purpose of the National Population Register (NPR) and the Unique Identity (UID) Project and if so, the details thereof;
- (b) whether the data collected by the NPR would be accepted for issuing a Aadhaar number and if so, the details thereof;
- (c) whether cost of implementation of the NPR Project and UID Project can be lowered with the removal of the overlap and the harmonization of the two schemes ;
- (d) if so, the details thereof; and
- (e) the measures taken to create harmonization in the NPR Project and UID Project and remove the overlap between the two?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)

(a) to (e): Aadhaar enrolment undertaken in the field, both by Unique Identification Authority of India (UIDAI) and Registrar General of India (RGI), are processed in the Central Identity Data Repository (CIDR), UIDAI to generate unique ID number (Aadhaar). Further, UIDAI follows outcome based payment of assistance to registrars, and payment are made only for such enrolments that results into Aadhaar generation. In case, enrolment of a resident is done more than once, Aadhaar is generated only against one enrolment and other enrolments of the same resident are rejected.

Based on a decision taken by the Cabinet Committee on UIDAI, in its meeting on 27 January 2012, the Government allocated States/UTs for Aadhaar enrolment between UIDAI and RGI. UIDAI was allocated 19 States/UTs and the remaining States/UTs were allocated to the RGI. The matter relating to overlap between UIDAI and RGI was also considered by the Committee and, inter-alia, it was decided that:

- i) In the event of any discrepancy between the NPR and the UIDAI database, NPR data would prevail;
- ii) where data and biometrics have been captured first by the RGI for the NPR, the UIDAI would accept the same.
- iii) RGI would source the biometrics of the resident from UIDAI, in case resident has already enrolled.
- iv) Detail protocols will be worked out by Inter-Ministerial co-ordination committee already constituted by the Ministry of Home Affairs so as to smoothly implement this simultaneous effort.

Pursuant to the decisions, UIDAI and RGI have been working in close co-ordination thereby, ruling out the possibilities of overlapping and duplication.

In a subsequent meeting of the Cabinet Committee on UIDAI, held in February 2014, it was decided to allocate four more States to UIDAI for Aadhaar enrolment. This reallocation was confirmed by Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 10 September 2014. At present UIDAI is undertaking Aadhaar enrolment in 24 States/UTs and RGI in remaining 12 States/UTs.